WELFARE (SHRI K. S. RAMASWAMI): (a) and (b). The requisite information is being collected from the Government of Tripura and will be laid on the table of the Sabha in due course.

Relaxation in Credit Restrictions on Cotton Trade

3713. SHRI P. GANGADEB :
SHRI NIHAR LASKAR :

Will the Minister of FINANCE be pleased to state :

(a) whether working Committee of the All India Cotton Federation has urged Government to relax credit restrictions on cotton ;

(b) if so, whether the Committee has suggested that if increase is not possible at least the present margin of 60 per cent on bank advances should continue throughout the Cotton season ; and

(c) if so, the reaction of Government on these suggestions ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). Representations are received from time to time from various associations of cotton trade and industry requesting for relaxation of credit restrictions. Representations were also received from Cotton Federation (Central Zone) and East India Cotton Association requesting for continuation of present margin of sixty per cent on cotton advances. This particular suggestion is under consideration of Reserve Bank of India. Credit policy for advances against stocks of kapas and cotton is reviewed by the Reserve Bank from time to time and suitable adjustments made where necessary.

Establishment of an Institute of Management in Bangalore

3714. SHRI G. Y. KRISHNAN : Will the Minister of EDUCATION AND SOCAIL WELFARE be pleased to state :

(a) whether Government have accepted the proposal of the Mysore State for establishing an Institute of Management in Bangalore ; and

(b) if so, the share of the Central and State Government in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) and (b). The Central Government has agreed, in principle, that one of the new Institutes of Management proposed under the Fourth Five-Year Plan may be set up at Bangalore. A detailed project report for the establishment of the Institute alongwith estimates of costs is under preparation.

The State Government has agreed to provide developed land of about 100 acres, free of cost, and also Rs. 30 lakhs for the establishment of the Institute.

डाक तार विभाग के कर्मचारियों के लिए बाल शिक्षा भत्ता

3715. **श्री राम भगत पासवान** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) डाक तथा तार कर्मचारियो को पूर्व विश्वविद्यालय स्तर मे आगे बाल शिक्षा भत्ता न देने के क्या कारण है,

(ख) क्या उक्त भत्ते को देने मे यह शर्त है कि यह भत्ता तभी दिया जा सकता है जबकि सम्बन्धित कर्मचारी अपने बच्चों को नियुक्ति स्थान मे बाहर अध्ययन के लिए भेजें, और

(ग) क्या सरकार निम्न आय पाने वाले अभिभावकों की कठिनाइयों को दूर करने के लिए इस शर्त को वापिस ले रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) केन्द्रीय सरकारी कर्मचारियों तथा डाक व तार विभाग के कर्मचारियों को मिलने वाले सन्तान-शिक्षा-भत्ते की वर्तमान योजना, दूसरे वेतन आयोग की सिफारिशों के आधार पर चालू की गयी थी। इस योजना में किसी प्रकार के संशोधन के लिये तीसरे वेतन आयोग की सिफारिशों की प्रतीक्षा करनी होगी।

(ख) जी हां ।

(ग) जी, नहीं । सरकारी कर्मचारियों की तैनाती के स्थान पर पढ़ रहे बच्चों के सम्बन्ध में शिक्षण शुल्क (ट्यूशन फीस) की प्रतिपूर्ति मिल सकती है ।

गुजरात के पिछड़े हुए क्षेत्रों के कालेजों को मान्यता

3716. **श्री जगन्नाथ राव जोशी** : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान गुजरात स्थित विश्वविद्यालयों के उपकुलपतियों के हाल में हुए सम्मेलन में दिये गये इस सुझाव की ओर दिलाया गया है कि भविष्य में केवल पिछड़े हुए क्षेत्रों में खोले जाने वाले कालेजों को ही मान्यता देनी चाहिए ; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) : (क) गुजरात सरकार द्वारा भेजी गई सूचना के अनुसार, बैठक में उप-कुलपतियों की सामान्य राय यह थी कि भविष्य में केवल उन कला, वाणिज्य और विधिकालेजों को संबंधन प्रदान किया जाए, जो सरकार द्वारा अधिसूचित पिछड़े क्षेत्रों में खोले जाएं ।

(ख) नये कालेजों के खोले जाने की जिम्मेदारी राज्य सरकार की है । गुजरात सरकार ने पहले ही निर्णय कर लिया है कि सरकार द्वारा अधिसूचित पिछड़े ताल्लुकों में स्थित कालिजों को छोड़कर जून, 1969 और उसके बाद शुरू किये जाने वाले नये कला और वाणिज्य कालिजों को अनुदान न दिया जाए ।

Alternative Employment for the Staff of General Insurance Companies

3717. SHRI RAMAVTAR SHASTRI: Will the Minister of FINANCE be pleased to state :

(a) whether Government are contemplating for the alternative employment or absorption of the staff of the erstwhile General Insurance companies ; and

(b) if so, when a decision is likely to be taken and what would be the general pattern of their pay and allowances ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN): (a) and (b). There is no proposal to retrench employees of the erstwhile insurers and hence the question of alternative employment does not arise. The terms on which the services of these employees would be transferred to the proposed General Insurance Corporations would be dealt with in the Bill which will deal with the transfer of the ownership of the undertakings to the Corporations.

Change in the Name of Air India's Jumbo Jets

3718. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in keeping with the traditions of Air India, Government propose to consider changing the name of the Jumbo jet from 'Emperor Ashoka' to 'Maharaja Ashoka' and name the subsequent ones accordingly ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (Dr. SAROJINI MAHISHI) : No, Sir.

Appointment of Post of Commissioner, Central Schools Organisation

3719. SHRI SAT PAL KAPUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the post of Commissioner, Central Schools Organisation is advertised ;

(b) if not the reasons therefor ; and

(c) the method and manner adopted for appointment of the present incumbent to the post of Commissioner for Central Schools Organisation ?